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title: Resolution regarding restoration of peace and normalcy in Jammu and Kashmir.

HON. SPEAKER: Hon. Members, I propose the following resolution:

"That this House

- i) expresses its serious concern over the prolonged turbulence, violence and curfew in the Kashmir Valley;
- ii) conveys its deep sense of anguish and concern over the loss of lives and critical injuries caused by the deteriorating situation;
- iii) is of the firm and considered view that there cannot be any compromise on unity, integrity and national security; it is equally imperative that urgent steps are taken to restore order and peace for the alleviation of the sufferings of the people;
- iv) earnestly appeals to all sections of the society in Jammu and Kashmir, to work for the early restoration of normalcy and harmony; and
- v) unanimously resolves to restore the confidence among the people in general and youth in particular."

I hope the House agrees.

SEVERAL HON. MEMBERS: Yes.

The Resolution was adopted.

HON. SPEAKER: So, the Resolution is adopted unanimously. Thank you very much.

SHRI MALLIKARJUN KHARGE (GULBARGA): Thank you Madam.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam, this is the second occasion within a week where the House has agreed unanimously on two subjects, first on the GST Bill and now on this Resolution.

12.13 hours

VALEDICTORY REFERENCE